

(iv) The Cabinet Committee on the Industrial infrastructure also keeps a continual watch on the production and movement of coal, particularly to power stations.

Irrigation Facilities in Hill Districts of U.P.

19. SHRI HARISH RAWAT: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether there is any proposal under Government's consideration to provide adequate irrigation facilities in the hill districts of Uttar Pradesh; and

(b) if so, the details thereof

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) and (b). Information has been called for from the U.P. Government and will be laid on the Table of the House on receipt.

Cases Pending in Courts

20. SHRI G. Y. KRISHNAN:

SHRI K. PRADHANI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any observation has been made by the Supreme Court in regard to large number of cases pending in courts; and

(b) if so, the efforts of Government for the quick disposal of the cases?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI P. SHIV SHANKAR): (a) The Supreme Court have intimated that according to their information and knowledge there is no general observation made by that court in regard to the large number of cases pending in courts.

(b) Does not arise.

Scrapping of Press Commission

21. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Press Commission set up by the previous Government has been scrapped; and

(b) if so, the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) and (b). No, Sir. The Chairman and the Members of the Press Commission submitted their resignations on 14-1-1980 on the change of Government. The resignations were accepted with a view to reconstitute the Commission with revised and more comprehensive terms of reference.

Setting up of a Thermal Power Station at Singrauli

22. DR. VASANT KUMAR PANDIT: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Madhya Pradesh Government have proposed to set up a pit head thermal power station in Singrauli Tahsil since 1971 and has submitted project report to the Government of India on several occasions;

(b) whether the major portion of vast Singrauli coal fields are in Madhya Pradesh;

(c) whether Madhya Pradesh has submitted a Project Report recently to the Government of India for a large thermal power station near Waidhan in Singrauli Tahsil, M.P.; and

(d) what is the latest position in this respect and by which time Government shall take the decision?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI).

(a) A proposal was received in the Central Electricity Authority from Madhya Pradesh State Electricity Board in 1971 for installation of 4×300 MW power station and again in 1973 for installation of 5×200 MW thermal power station in Singrauli area. Both these proposals did not contain feasibility studies and site investigation. The Madhya Pradesh State Electricity Board subsequently carried out further site investigations and submitted to the Central Electricity Authority in April 1974 a fresh project report for 2000 MW thermal power station at a new site at Waidhan town in Siddhi District. The Central Electricity Authority discussed the proposal with Madhya Pradesh State Electricity Board when it was agreed that considering the large potential of the site the proposal will be revised to instal 500 MW generating unit. The Madhya Pradesh State Electricity Board have recently submitted a Feasibility Report for the installation of 2 units of 500 MW at Waidhan.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The Central Electricity Authority will be able to complete their techno-economic appraisal after the arrangements for colling water supply and the coal linkage for the project are examined and confirmed. The matter has been taken up with the concerned authorities. The time frame in which the project can be taken up would depend on the demand projections and availability of funds.

बिद्युत् संकट

23. श्री रामबाबू राठी : क्या ऊर्जा और सिंचाई तथा कोयला संक्री यह बताने की कृपा करें कि :

(क) गंभीर सूखे की स्थिति के कारण उत्पन्न जल संकट को ध्यान में रखते हुए बिद्युत् संकट दूर करने के लिए सरकार ने अब तक क्या कार्यवाही की है ; और

(ख) निकट भविष्य में बिद्युत् संकट दूर करने के लिए क्या कार्यवाही की गई है ?

ऊर्जा और सिंचाई तथा कोयला संक्री (श्री ए० बी० ए० राठी जल सौकर) : (क) और (ख) : देश में बिद्युत् की उपलब्धता में सुधार करने के लिए अनेक काम उठाए गए हैं ; इनमें निम्नलिखित शामिल हैं :—

- (1) केन्द्रीय सेक्टर में वर्तमान प्रतिष्ठापित ताप बिद्युत् क्षमता से अधिकतम उत्पादन करना । राज्य सरकारों को जो सलाह दी गई है कि वे भी इसी प्रकार अपनी प्रतिष्ठापित ताप बिद्युत् क्षमता से अधिकतम उत्पादन करें ।
- (2) 1978-83 की अवधि में लगभग 17122 मेगावाट नई उत्पादन क्षमता को प्रतिबद्धि करना । इसमें से लगभग 3000 मेगावाट नई क्षमता 1978-79 के दौरान चालू की जा चुकी है ।
- (3) जिन राज्यों में कालतू बिजली है उन राज्यों से, कमी वाले राज्यों को बिजली का अन्तरण ।
- (4) कोयले के स्टॉक को मानीटरिंग करना और यह सुनिश्चिन करना कि ताप बिद्युत् केन्द्रों पर पर्याप्त कोयला उपलब्ध रहे ।
- (5) प्राथमिकताओं को क्रमबद्ध योजना के अनुसार बिजली का युक्ति सगत उपयोग ।

Power Shortage in Villages of Rajasthan

24. SHRI JAI NARAIN: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that villagers of Rajasthan State have been facing an acute shortage of power; and

(b) if so, what remedial measures Government have taken in the matter?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI):
(a) Rajasthan State has been facing shortage of power due to the severe drought conditions in the Northern Region resulting in lower hydel availability from Hydro power stations, and